

केन्द्रीय सूचना आयोग
Central Information Commission
2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस/ Bhikaji Cama Place
नई दिल्ली - 110066 / New Delhi - 110066

Circular/DS(P)/ 2009/163-CIC

Dated: 12.11.2009

The Chief Information Commissioner in exercise of the powers conferred by Section 12(4) of the Right to Information Act, 2005 has re-allocated the Ministry/Departments to the Information Commissioner as below:

S. No.	Ministry/Department	Present Allocation	New Allocation
1.	Ministry of Communication & IT	Mrs. Annapurna Dixit, IC (AD)	Mrs. Deepak Sandhu, IC (DS)
2.	Ministry of Railways	Mrs. Deepak Sandhu, IC	Mrs. Annapurna Dixit, IC

2. All fresh cases concerning the above Ministries/Departments shall be registered accordingly. The cases of Ministry of Communication & Information Technology, for which hearing has been scheduled for the intervening period till Mrs. Deepak Sandhu, IC is on leave may be heard by Mrs. Annapurna Dixit, IC.
3. Concerned designated officers of the respective registry are hereby requested to transfer all the case files to the registry of the IC to whom the Ministries are transferred.
4. They are also requested to prepare list of all the cases handed over to Sh. Paul, NIC to make necessary changes in the database of the commission.

(Tarun Kumar)
Jt. Sec. & Addl. Registrar

Copy to:-

1. PPS (CIC)
2. PPS to IC (T), PPS to IC (MA), PPS to IC (LS), PPS to IC (AD), PPS to IC (SG), PPS to IC (SM), PPS to IC (DS), PPS to IC (SS)
3. PPS to Secretary
4. PS to AS
5. JS (A & P)/ JS (Law)
6. NIC, CIC
7. All Designated Officers.
8. CR Section.